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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/685/(IB)/2017  
NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD  
NAME OF THE RESPONDENT(S) : ORIENT GREEN POWER COMPANY LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sr. Adv. Om Prakash Ellamthy  
a/w. Adv. Sachin Menon  
i/b Link Legal India Law  
Services

for Operational Creditor

P. H. Arvindh Pandian  
Sr. Adv.

for Respondent

Vishnu Mohan, Adv.

**ORDER**

Counsels representing both the parties are present. Heard the submissions of both the counsels in regard to the memo filed by the applicant for withdrawal of the petition. Order is reserved.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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